

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD.

O.ANO.1367 of 1996.

Between

L. Subramanyam

Dated: 28.11.1996.

Applicant

And

1. The Chief General Manager(Telecom), A.P.Circle, Deorsanchar Bhavan, Nampally station road, Hyd.
2. The General Manager(Telecom), Telecom Area, Secunderabad.
3. The Telecom District Manager, Chittoor District, Secunderabad.
4. The Sub Divisional Officer, Telecom, Tirupathi, Chittoor, District.

... Respondents

Counsel for the Applicant

: Sri. A.V.Rama Rao

Counsel for the Respondents

: Sri. V.Rajeshwara Rao, Addl.CGSC.

CORAM:

Hon'ble Mr. R.Rangarajan, Administrative Member

Hon'ble Mr. B.S.Jai Parmeshwar, Judicial Member

The Tribunal made the following order:-

Heard Sri. Rama Rao for the applicant and Mr. Rajeswar Rao for the respondents.

This OA is filed praying for a direction to grant the applicant temporary status and regularise his services in the Group-D Post.

When the OA was taken up for hearing the learned counsel submitted that he is withdrawing the O.A.

In view of the above the OA is dismissed at the admission stage itself. No costs.

*AMR* 5/1286  
Deputy Registrar(Judl.)

**Copy to:-**

1. The Chief General Manager(Telecom), A.P.Circle, Doersanchar Bhavan, Nampally Station road, Hyd.
2. The General Manager(Telecom), Telecom Area, Secunderabad.
3. The Telecom District Manager, Chittoor District, Secunderabad.
4. The Sub Divisional Officer, Telecom, Tirupathi, Chittoor District.
5. One copy to Sri. A.V.Rama Rao, advocate, CAT, Hyd.
6. One copy to Sri. V.Rajeshwar Rao, Addl. CGSC, CAT, Hyd.
7. One copy to Library, CAT, Hyd.
8. One spare copy.

Rsm/-

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1996

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THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)  
Hon Mr. B.S. Jagannathwar m/3).

DATED: 28/11/96

ORDER/JUDGEMENT  
R.A.C.P./M.A.NO.

O.A. NO.

in  
1367/96

ADMITTED AND INTERIM DIRECTIONS ISSUED  
ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS.

YLR

II COURT

